



THE FREE PRESS JOURNAL

Free Press Journal English Mumbai Date Of Publish 18/09/2025

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
A N ENTERPRISES INFRASTRUCTURE SERVICES PRIVATE LIMITED
OPERATING IN THE CONSTRUCTION AND CONTRACTING CIVIL SECTOR.
SPECIFICALLY FOCUSING ON THE CONSTRUCTION AND MAINTENANCE OF ROADS.
(Under sub regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/LLP No.	A N ENTERPRISES INFRASTRUCTURE SERVICES PRIVATE LIMITED PAN: AAKCA6533B CIN: U74900MH2012PTC230674
2. Address of the registered office	708, Gateway Plaza, A S Marg, Powai, Near to IIT Mumbai 400076, Maharashtra, India
3. URL of website	Nil
4. Details of place where majority of fixed assets are located	708, Gateway Plaza, A S Marg, Powai, Near to IIT Mumbai 400076, Maharashtra, India
5. Installed capacity of main products/ services	Not Applicable
6. Quantity and value of main products/ services sold in last financial year.	The corporate debtor did not any operating activity during the last financial year.
7. Number of employees/ workmen	3
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at :	For further details write an email to: anenterprisesinfra@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at :	For detailed EOI and eligibility criteria, please write an email to: anenterprisesinfra@gmail.com
10. Last date for receipt of expression of interest	03/10/2025
11. Date of issue of provisional list of prospective resolution applicants	13/10/2025
12. Last date for submission of objections to provisional list	18/10/2025
13. Date of Issue of Final List of Prospective resolution applicants	28/10/2025
14. Date of Issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02/11/2025
15. Last date of Submission of resolution plans	30/11/2025
16. Process email id to submit Expression of Interest	anenterprisesinfra@gmail.com
17. Details of the corporate debtor's registration status as MSME.	Not Applicable

Date: September 18, 2025
Place: Mumbai

Pradeep Kumar Chakravarty
Resolution Professional
Mobile No : 9619452835

IBBI Registration No.: IBBI/PA-003/IP-NO0123/2017-2018/11338
AFA Certificate No. AA3/11338/02/311225/301268
Registered Address: B- 301, Jasmine, Agarwal & Doshi Complex, Building No. 8, Kauli Heritage, Bhabola, Vasai (West), Palghar, Maharashtra, 401202.
For A N Enterprises Infrastructure Private Limited

